

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.46 of 2015

Dated : 11th March, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

NTPC Limited **.... Appellant(s)**

Versus

West Bengal State Electricity Distribution Co. Ltd. & Ors. **.... Respondent(s)**

Counsel for the Appellant (s) : Mr. M G Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent (s) : Mr. R.B.Sharma for R-2, R-4 & R-16

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-9

Mr. S.Vallinayagam for R-7

ORDER

Ms. Poorva Saigal, learned counsel appearing for the Appellant has partly argued in the matter.

Post the matter for remaining arguments of the parties including rejoinder submissions on 8th April, 2016.

(T. Munikrishnaiah)
Technical Member
vt/kt

(Justice Surendra Kumar)
Judicial Member